## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3742 ANSWERED ON:17.08.2010 INCREASE IN TOLL TAX Joshi Dr. Murli Manohar;Singh Shri Rajiv Ranjan (Lalan)

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there are reports of the truck associations of the country having decided to go on strike against increase in toll tax;
- (b) if so, the details thereof;
- (c) the details of the increase effected in the toll tax in the country; and
- (d) the details of the steps proposed to be taken by the Government to amicably resolve the matter?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RAOD TRANSPORT & HIGHWAYS(SHRI R.P.N. SINGH)

- (a) to (b) All India Motor Transport Congress (AIMTC) had threatened to go on nationwide indefinite strike from 6th August, 2010 and in Southern States from 1st August, 2010 through their representation submitted to this Ministry demanding urgent action on various user fee (toll) related issues like bringing the three-axle vehicles under the 'Bus and Truck' category, revoking the provision for collection of user fee in perpetuity, discounts in payment of user fee for local commercial vehicles, empty vehicles.
- (c) Details of the increase in the user fee rates in accordance with National Highways Fee (Determination of Rate and Collection) Rules, 2008, in the country over the previous year are at Annexure.
- (d) Series of discussions were held with AIMTC and they were apprised of the factual position regarding principle behind the levying of user fee and utilization of user fee revenue for development of national highways network across the country as also the wider adverse implications of their demands on the implementation of National Highways Development Project.